GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 117 ANSWERED ON 27/07/2021

FUNDS ALLOCATED TO PUNJAB FOR PANCHAYAT SCHEMES

*117. SHRI BHAGWANT MANN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated by the Union Government to the State Government of Punjab for development of rural areas during each of the last three years, indicating the works on which these funds were spent;
- (b) the details of schemes being run at present at panchayat level in the State of Punjab, particularly in Sangrur Parliamentary Constituency;
- (c) whether the Government has found any irregularities in Government schemes at Panchayat level in rural areas, especially in Sangrur and Barnala districts in the State of Punjab;
- (d) if so, the measures taken by the Government to eliminate the irregularities in Government schemes at Panchayat level; and
- (e) the details of funds allocated and utilized so farin the State of Punjab in general and in Sangrur and Barnala districts in particular?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Ouestion No. *117 for answer on 27.07.2021

(a) & (b) For the development of rural areas, different programmes and schemes are being implemented by the Government of India. The details of main schemes for rural development being implemented by Ministry of Rural Development and Ministry of Panchayati Raj are as below:-

The Department of Rural Development (DoRD), Ministry of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhayay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Social Assistance Programme (NSAP) and Shyama Prasad Mukherji Rurban Mission (SPMRM). All these schemes are being implemented in State of Punjab including Sangrur and Barnala Districts. The scheme-wise details of funds allocated by the Union Government to the State Government of Punjab during the last three years under the schemes of DoRD, is attached at **Annexure-I**.

The Department of Land Resources (DoLR), Ministry of Rural Development (MoRD) is implementing two schemes viz. Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) and Digital India Land Records Modernization Programme (DILRMP). The details of the schemes and funds released and funds utilized by the State of Punjab during last three years is given at **Annexure-II**.

The Ministry of Panchayati Raj (MoPR) is also implementing the Rashtriya Gram Swaraj Abhiyan (RGSA) in all States including the State of Punjab and its districts of Sangrur and Barnala for strengthening the Panchayati Raj Institutions. Further, under the Central Finance Commission Awards, funds are allocated and released to the rural local bodies of States including the State of Punjab through the respective States.

The details of funds released under the Schemes of RGSA during the last three years and allocation and releases made out of CFC awards for the State of Punjab including the districts of Sangrur and Barnala is attached at **Annexure-III**.

(c) & (d) The Government of India accords emphasis on proper implementation of all its rural development schemes. In order to ensure that the programme benefits reach the rural poor, the Department of Rural Development has evolved a comprehensive system of monitoring and evaluation, including regular review meetings with states, District Development Co-ordination and Monitoring Committee ("DISHA") meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies.

In addition to above, steps have also been taken to strengthen transparency and accountability using IT systems which include geo-tagging of assets, and establishment of independent social audit units and appointment of Ombudspersons.

The Department allows for registering complaint through various forums viz., Centralized Public Grievance Redress And Monitoring System (CPGRAMS), written complaints etc. The complaints received in the Department are forwarded to the concerned State Governments /Union Territory for taking appropriate action including investigation. Whenever specific complaints of irregularities are received, State Governments are requested to have it inquired and take necessary action. In serious cases of irregularities, central teams of its officials or National Level Monitors are sent for on-ground inquiry and based on their findings, State Governments are instructed for taking action on those responsible for the same. Action has been taken on such irregularities in the State of Punjab. Similar systems have been evolved in the Department of Land Resources and Ministry of Panchayati Raj. Status of irregularities/complaints is at Annexure-IV.

(e) The scheme-wise details of funds allocated and utilized so far in the Sangrur and Barnala districts of state of the Punjab with respect of Department of Rural Development, Department of Land Resources and Ministry of Panchayati Raj is attached at **Annexure-V**.

Annexure referred to part (a) & (b) of the Lok Sabha Starred Question No *117 regarding "Funds Allocated to Punjab for Panchayat Schemes".

Schemes of Department of Rural Development

(i) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS):

MGNREGS is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Being a demand driven wage employment programme, no States/UTs-wise and work-wise financial allocation is made. The details of Central fund released to Punjab and expenditure incurred by Punjab under Mahatma Gandhi NREGS during the last three years is as under.

(Rs. in lakh)

			()			
2018-	19	201	19-20	2020-21		
Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	
59855.36	66,976.09	77688.68	76,733.21	128785.95	1,24,081.9	

Source: Management Information System (The Expenditure includes State Share)

(ii) Pradhan Mantri Awaas Yojana – Gramin (PMAY-G):

The details of funds allocated by the Union Government to the State of Punjab for construction of Houses under PMAY-G Scheme during the last three years are as under:

Financial Year (FY)	Total Funds allocated (Central) (In lakh)	Funds released (In lakh)	released Target allotted by MoRD		House Completed
2018-19	0	0	0	0	0
2019-20	7322.4	0.00	10000	9998	7014
2020-21	0.00	*4922.04	0	0	0

^{*} This includes Rs. 3600.00 lakh for 2019-20 and Rs. 1322.04 lakh against the targets for FY 2017-18

(iii) Pradhan Mantri Gram Sadak Yojana (PMGSY):

Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size in the core network for uplifting the socio-economic condition of the rural population.

The state of Punjab was sanctioned 1,050 Road works of 6,938 Km road length under PMGSY-I and 123 road works of 1,343 Km road length and 7 bridges under PMGSY-II, which have been completed. Further, the state has been allocated a target of 3,362.5 Km under PMGSY-III out of which 2,084 Km has already been sanctioned.

The allocation of funds to the States for implementation of PMGSY depends, inter-alia, on works in hand, pace of expenditure and unspent balance available with the State. No fund has been released to the State of Punjab during the last three years, keeping in view the works in hand and funds availability with the State. Funds under PMGSY are allocated to the state on the basis of projects sanctioned, they are not allocated Panchayat-wise.

(iv) Deendayal Antyodaya Yojana – National Rural Livelihood Mission(DAY-NRLM):

The DAY-NRLM programme is being implemented in 114 blocks of all the Districts in the State of Punjab. The funds allocated and released and progress made under DAY-NRLM in Punjab from 2018-19 to 2020-21 is as under:-

	Central		Expenditu		SHG	RF Dis	bursed	CIF Di	sbursed	
Year	Allocation (In lakh)	Release (In lakh)	re (In lakh)	Household mobilised		Promoted	No of SHGs	Amount in lakh	No of SHGs	Amount in lakh
2018-19	1593.87	1380.61	1270.68	28568	2751	1784	217.81	937	387.11	
2019-20	2199.98	1099.99	2676.01	85154	8142	4272	640.70	871	360.79	
2020-21	2481.10	1860.83	3361.22	75450	7565	6190	927.75	1980	861.00	

(v) Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)

The details of funds allocated by the Union Government to the State of Punjab towards training of Rural poor youth under DDUGKY Scheme during the last three years are as under:

Punjab	Funds Released (Centre + State) Rs in crore	Funds utilized (Rs in crore)	Candidates Trained	Candidates Placed.
2018-19	18.03	11.99	2787	1443
2019-20	134.56	26.82	1938	1311
2020-21	0	51.73	2922	1931

(vi) Rural Self Employment Training Institutes (RSETI):

The details of funds allocated by the Union Government to the State of Punjab towards training of Rural poor Youth under RSETI Scheme during the last three years are as under:

Punjab	Funds Released (Centre + State) Rs in Lakh	Funds utilized (Rs in Lakh)		Candidates Settled.
2018-19	169.62	169.62	10516	6797
2019-20	64.28	64.28	9280	5605
2020-21	193.10	193.10	7501	5489

(vii) National Social Assistance Programme(NSAP):

National Social Assistance Programme (NSAP) is a social security/social welfare programme for below poverty line households applicable to senior citizens, widows, disabled persons and bereaved families on death of primary bread winner. Under NSAP, five welfare schemes, namely: a) Indira Gandhi National Old Age Pension Scheme(IGNOAPS), b) Indira Gandhi National Widow Pension Scheme(IGNWPS), c) Indira Gandhi National Disability Pension Scheme(IGNDPS), d) National Family Benefit Scheme and e) Annapurna Scheme are implemented. The district-wise fund is not allocated under NSAP. Therefore, district-wise fund allocation and utilization is not maintained. The funds allocated and released to State government of Punjab during the last three years under NSAP is as under:

(Rs in Crore)

Financial Year	Funds allocation/Release
2018-19	32.37
2019-20	32.86
2020-21	47.38

(viii) Shyama Prasad Mukharjee Rurban Mission (SPMRM):

Under SPMRM, the State of Punjab has been allocated total eight (08) clusters. Rurban cluster development focuses on integrated development of a cluster of villages. Strengthening local economic activities is one of the key priorities under cluster development. The details of funds released to the State in last three financial years are as tabulated below:

(Rs in Crore)

Year wise funds released and funds utilized in the State of Punjab						
Year	Critical Gap Funds (CGF)	Critical Gap Funds (CGF)				
	Released (Central Share)	utilized				
2018-19	5.40	8.00*				
2019-20	16.20	31.16*				
2020-21	11.70	40.87*				

Note: * The excess between funds utilized and funds released in the table is on account of the utilization of (i) unspent balance of previous years (ii) corresponding State share of CGF

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Starred Question No-*117 for answer on 27.07.2021 regarding "Funds Allocated to Punjab for Panchayat Schemes".

Schemes of Department of Land Resources

(i) Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY):

The scheme is being implemented since 2015-16. The project period of WDC-PMKSY got over on 31.03.2021. The Department however, has extended the period till September, 2021 for Batch IV and V projects of the scheme. However, the State of Punjab does not have any projects belonging to these batches. The scheme aims for development of rainfed/ degraded lands in 28 States including Punjab (now 27 States and 2 UTs of Jammu & Kashmir and Ladakh). The activities undertaken *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

Physical & Financial Progress: Under the scheme, an amount of Rs 60.42 crores were released by Government of India (GOI) as the central assistance for 33 projects in the state of Punjab. The total expenditure including state share, reported by State, stands Rs 78.72 crores. As per information received from the State, since 2014-15 to 2021-22 (upto Q 1), 672 water harvesting structures have been created / rejuvenated. An additional area of 7196 ha has been brought under protective irrigation. The number of farmers benefited is 9162 during the said period. No Central funds have been released to Punjab during last three years. Further, no projects have been sanctioned in Barnala and Sangrur districts.

(ii) Digital India Land Records Modernization Programme (DILRMP):

DILRMP came to effect from 1st April, 2016 with 100% funding by the Centre and being implemented at district / village / SRO level with the objective of digitization and computerization of land records with the ultimate aim of developing a transparent and an Integrated Land Information Management System (ILIMS). This scheme is the revamped version of national Land Record Modernasation Programme approved on 21.08.2008.

Physical & Financial Progress: Since inception in 2008, an amount of Rs. 4295.70 lakh has been sanctioned as Central Share under DILRMP to the State of Punjab out of which Rs. 2796.20 lakh has been released till date. The State has reported utilization of Rs. 1089.20 lakh under various components of the programme. No funds have been released to Punjab during the last three years under DILRMP Scheme.

Annexure referred to part (a) & (b) of the Lok Sabha Starred Question No *117 regarding "Funds Allocated to Punjab for Panchayat Schemes".

Schemes of Ministry of Panchayati Raj

The details of funds released under the Schemes of Rashtriya Gram Swaraj Abhiyan (RGSA) during the last three years and allocation and releases made out of CFC awards for the State of Punjab and the Districts of Sangrur and Barnala are as under:

(Rs. in crore)

Year	RGSA		Central Finance Commission		
	Fund Release	Fund Utilized	Fund allocation	Fund Release	
2018-19	29.68	0.263	920.58	817.48	
2019-20	0	29.68*	1239.58	1104.58	
2020-21	13.45	0	1388.00	1388.00	

^{*}fund utilized of the unspent balance of previous year.

Annexure referred to part (c) & (d) of the Lok Sabha Starred Question No *117 regarding "Funds Allocated to Punjab for Panchayat Schemes".

Scheme-wise status of Irregularities/ Complaints

(i) Pradhan Mantri Gram Sadak Yojana (PMGSY):

Two (02) complaints on quality of road construction were received, one each from Hoshiarpur and Jalandhar. The matter has been examined in consultation with the State Government. The road work 'Garshankar Chowk-Tahliwal Chowk' in Hoshiarpur district completed on 31st May, 2016 and five year routine maintenance of the road completed on 30th May, 2021. However, at the time of complaint in April, 2021, the road was under DLP, so that the road has been got maintained through the agency by the concerned PIU. As regards 2nd complaint, the State Government has intimated that road work 'Village Apra to village Nagar' in Jalandhar district has already completed 5-year routine maintenance period on 10th March, 2019. Now this road has been proposed for repair under State funding scheme.

(ii) Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS):

S.	Source from which		Issue raised	Action Taken/ Present
No.	Complaint was received and			Status
	Date			
1	Shri Sukhbir Singh Badal, Hon'ble MP LS forwarded a letter of Shri Gurmeet Singh Sandhu, ex. Sarpanch of village Sadhuwala Tehsil, District Faridkot, Punjab alleging irregularities in implementation of Mahatma Gandhi NREGA in Faridkot District.	1.	by giving work to ghost beneficiaries.	So far, an amount of Rs. 31,22,596 lakh has been recovered in case of Districts of Shri Muktsar Sahib and an amount of Rs. 11.09 lakh in District Faridkot. Further, an amount of Rs. 3.78 lakh which was excess expenditure on construction of paver road in Pankhi Kalan has been recovered. Further, disciplinary action such as withholding of annual increment, termination of service has been taken. On some issues, further action has been recommended to Government of Punjab.
2	Mrs. Harsimrat Kaur Badal, MP (the then Minister for Food Processing Industries) alleged about irregularities in implementation of Mahatma Gandhi NREGA in Gonina Panchayat, District Bhatinda,	 2. 3. 	in laying of inter-locking tiles	A report was sought in the matter from the State Government. In its reply dated 24.11.2020, the State Govt. denied the allegation regarding violation of wagematerial ratio. However, the

	Punjab	benefit of private parties	allegation regarding misappropriation of funds in laying of inter-locking tiles and construction of road on private land was observed and excess payment in one case was observed and recovery has been made in all these cases. In respect of one of the issues pertaining to earth works, enquiry from National Level Monitors (NLM) team has been ordered. The State Government has also been advised to take remedial action for avoiding such issues in future.
3	Mrs. Harsimrat Kaur Badal, MP (the then Minister for Food Processing Industries) complained about alleged misuse of Mahatma Gandhi NREGA funds in Bhatinda and Faridkot Districts of Punjab.	 The main allegation was regarding purchase of material from non-existing funds. Issue of job cards to non-eligible people. Purchase of material from people related to local politicians. 	The matter was got enquired into from NLM team, which found the allegation false. However, NLM team has made some suggestions for improving the system further, which has been noted down.
4	Shri Bhagwant Mann, Hon'ble MP LS, raised a matter of public importance on 17.03.2021 during zero hour raising several issue concerning implementation Mahatma Gandhi NREGA in Punjab.	1. Workers are not getting 100 days of works as mandated by the Mahatma Gandhi NREGA Act. 2. Wage rate of Mahatma Gandhi NREGA workers in Punjab is Rs.241/- is very low and it should be enhanced to Rs. 600/- 3. Wages are not being paid to the concerned workers who have worked in the Scheme instead in his name the wage money is being paid to someone else. The rightful workers are unable to raise the issue as most of them are illiterate. 3.	A report was sought in the matter from the State Govt. In its reply, the State Govt. stated that as per enquiry conducted in the District of Sangrur, no case of payment of wages to non-eligible person was found. Accordingly, vide letter dated 04.07.2019, Hon'ble MP has been informed.
5	Complaint has been received from Sunny Deol, MP, LokSabha regarding selective issue of job cards even to non entitled persons by the district administration under the influence of local politicians.	I. Issue of job cards to non entitled persons Depriving genuine beneficiaries from getting job cards	NLM enquiry has been ordered.

Annexure referred to in reply to part (e) of the Lok Sabha Starred Question No *117 regarding "Funds Allocated to Punjab for Panchayat Schemes".

I. <u>Department of Rural Development</u>

(i) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS):

Under MGNREGS, Central Government does not release fund directly to Districts. However, as per MIS of Mahatma Gandhi NREGS, the details of expenditure in Sangrur and Barnala districts of Punjab under Mahatma Gandhi NREGS in current FY 2021-22 (as on 21.07.2021) are given below:

(Rs. in lakh)

Districts of Punjab	2018-19	2019-20	2020-21	2021-22 (as on 21.07.2021)
Sangrur	3173.13	4757.77	6380.81	2,328.94
Barnala	1621.7	1526.73	2274.1	1,449.09

(ii) Pradhan Mantri Awaas Yojana – Gramin (PMAY-G):

The funds are allocated to the entire State as one unit and the further allocation and utilization/implementation amongst districts is done by the State. As on 22.07.21, the utilization by Barnala & Sangrur districts of Punjab as reported on Awaasoft is as follows:

		Utilization (in lakhs)					
S.No.	State/District	FY 18-19	FY 19-20	FY 20-21	FY 21-22		
1	Punjab (Including all Districts)	12858.2	3493.44	5748.66	2391.84		
2	Barnala district	190.2	13.14	48.96	4.5		
3	Sangrur district	197.82	1.44	18.48	0.72		

(iii) Pradhan Mantri Gram Sadak Yojana (PMGSY):

The funds for implementation of the scheme are released by the Ministry to the state as a whole. Further release of funds to the Programme Implementation Units (PIUs) at the district level is done by the respective state depending on the expenditure to be done. The utilization by Barnala & Sangrur districts of Punjab under PMGSY is as follows:

		Utilization (in lakhs)				
S.No.	State/District	FY 18-19	FY 19-20	FY 20-21	FY 21-22	
1	Punjab (Including all Districts)	22764	3210	267	0	
2	Barnala district	225	431	157	0	
3	Sangrur district	1178	0	0	0	

(iv) Deendayal Antyodaya Yojana – National Rural Livelihood Mission(DAY-NRLM):

Under DAY-NRLM allocation and releases are made state-wise. The district wise allocation is not maintained at the Central Level. Fund allocated and utilized to Punjab State is given in **Annexure-I**.

(v) Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY):

Under DDU-GKY, utilization is captured at State level and therefore no district wise data on expenditure is maintained. Fund allocated and utilized to Punjab State is given in **Annexure-I.**

(vi) Rural Self Employment Training Institutes (RSETI):

Under RSETI, utilization is captured at State level and therefore no district wise data on expenditure is available. Fund allocated and utilized to Punjab State is given in Annexure-I.

(vii) National Social Assistance Programme (NSAP):

The district-wise fund is not allocated under NSAP. Therefore, district-wise fund allocation and utilization is not maintained. Fund allocated to Punjab State is given in **Annexure-I**.

(viii) Shyama Prasad Mukharjee Rurban Mission (SPMRM):

In Sangrur and Barnala districts, there is no Rurban cluster, therefore funds released and utilized is NIL.

II. Department of Land Resources

- (i) Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY): Under this scheme, no project has been sanctioned in Barnala & Sangrur districts of Punjab.
- (ii) Digital India Land Records Modernization Programme (DILRMP): As per information available on the MIS-DILRMP (updated by the respective States / UTs), Central Share of funds sanctioned and released under DILRMP to Sangrur and Barnala districts of Punjab are as under:

(Amount in lakh)

SN	District	Sanctioned Central Share	Released Central Share
1.	Barnala	159.34	94.88
2.	Sangrur	2.45	1.47

III. Ministry of Panchayati Raj

(i) Incentivization of Panchayats Scheme: Details of funds released & utilized under Incentivization of Panchayats Scheme under the Rashtriya Gram Swaraj Abhiyan in last three years in Punjab including Sangrur and Barnala districts is given below:

	2018-19		2019-20		2020-21	
States/ UTs	Fund released	Fund utilized	Fund released	Fund utilized	Fund released	Fund utilized
Punjab	1.64#	1.64	1.62	1.62	1.64*	1.64

^{**}Rs.8 Lakh for Attergarh Gram Panchayat from Barnala District under DDUPSP 2018.

^{*} Rs.5 Lakh for Bhadalwad Gram Panchayat from Sangrur District under DDUPSP 2020.